

**Handloom Industries in Dhanbad
Distt., (Bihar)**

4767. SHRI A. K. ROY: Will the Minister of COMMERCE be pleased to state:

(a) whether he is aware of once-flourishing handloom industries in the country side of Dhanbad District of Bihar specially in the Palassee Panchayat of Gobindpur Block, if so, the facts thereof;

(b) whether it is a fact that this industry is gradually decaying; if so, the reason thereof; and

(c) steps taken to revive the industry in the district?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES (SHRI Z. R. ANSARI): (a) to (c). Information is being collected and will be laid on the Table of the House.

**Air Service between Patna and
Bhagalpur**

4768. SHRI RAM SINGH SHAKYA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is any proposal with Government to introduce daily air service between Patna and Bhagalpur;

(b) if so, when the daily service is likely to be introduced; and

(c) if answer to (a) be in the negative do Government propose considering the question of introducing daily service from Patna to Bhagalpur?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) and (c). No, Sir.

(b) Does not arise.

Tamil Nadu bans power for Aluminium barter deal with Kerala

4769. SHRI K. A. RAJAN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Union Government have given the directive to the Tamil Nadu State Government banning the power for Aluminium barter deal between Kerala and Tamil Nadu; and

(b) if so, the details and reasons therefor?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). While the Central Government does not favour barter deals, on consideration of the matter on merits they have approved the agreement executed by the Madras Aluminium Company according to which the Company would deliver 3600 tonnes of aluminium to the nominees of the Kerala State Electricity Board in exchange for supply of 72 million units of energy from that Board.

**Financial help for opening New Star
Hotels in Tamil Nadu**

4770. SHRI N. DENNIS: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the details of the (1) individuals, and (2) firms to which financial assistance have been provided by the Central Government, financial agencies to open new Star Hotels in Tamil Nadu during the last five financial years;

(b) the details thereof relating to other States and Union Territories; and

(c) the amount of money granted to them?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) During